



\$~19

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 700/2022 & I.A. 16482/2022**

STAR INDIA PVT LTD & ANR.Plaintiffs

Through: **Mr. Angad Singh Makkar, Mr. Vivek Kumar, Advocates**

versus

SERIALGHAR.ME & ORS.Defendants

Through: **Mr. Piyush Beriwal and Mr. Sandip Muniam, Ms. Jyotsna Vyas, Ms. Ruchita, Advocates for D-44 & 45**

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% **24.07.2025**

Learned counsel for the plaintiffs states that an ex-parte decree be passed against the defendants in view of the lack of contest.

List for consideration on 06.08.2025.

MANMEET PRITAM SINGH ARORA, J

JULY 24, 2025/mt